

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a), (c) and (f) IAS officers are eligible to be appointed to posts at the level of Under Secretary and above at the Centre against their authorised Central Deputation Reserve for specified periods of tenure, on the expiry of which they ordinarily revert to their respective States. The IAS officers deputed to top posts in the public sector undertakings are, required to exercise their option for permanent absorption within a period of 2½ years, failing which they have to revert to their own cadres. However, the tenure of the officers may be curtailed or extended in the exigencies of Government work and for administrative considerations.

As on 1-10-80, 661 IAS officers were on deputation to posts at the level of Under Secretary and above at the Centre against their proportionate Central Deputation Reserve of 729. This includes those officers who are in Public Sector Undertakings also.

(b), (d) and (e) The requisite information is being collected.

National Flag pulled down in J & K

2368. SHRI CHHANGUR RAM:
SHRI RAM VILAS PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the Press report appearing in Patriot dated 16th August, 1980 stating that supporters of the extremists and secessionist elements in Kashmir pulled down the National Flag hoisted on the Independence Day and hoisted a black flag instead at certain places in the valley and celebrated Pakistan's Independence Day demanding plebiscite to settle the Kashmir dispute;

(b) if so, whether Government have obtained any report from the State

Government of J&K into the reported incidents, if so, details thereof; and

(c) the action taken by the Government to get the secessionist elements in the State identified and also to ensure that the National Flag is not dishonoured in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Government have seen the newsreport referred to.

(b) According to a report furnished by the Jammu and Kashmir Government, on the 15th August, 1980, hartal was observed in Sopore town in connection with Moradabad incidents. A group of Youngsters belonging to J. & K. Jamait-e-Islami and other anti-national and secessionist groups organised a procession and proceeded towards a local Higher Secondary School where the Independence Day celebrations were to start. These miscreants entered the School ground raising anti-national slogans and removed the National Flag and tore it to pieces, they hoisted a black flag there instead. Later, they picked the pole along with the black flag and proceeded towards the main bazar and bus stand damaging telephone and electric wires.

(c) The State Government had taken action against the miscreants both under the Central and State laws like the Unlawful Activities (Prevention) Act, the Prevention of Insults to National Honour Act, the Ranbir Penal Code, etc.

Influx from Bangladesh and Trans-border Smuggling

2370. SHRI CHHANGUR RAM:
SHRI JAGPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that despite the efforts made by the Indian and Bangladesh Governments, the influx of people from Bangladesh and trans-border smuggling continues to be unabated;